

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****POWER PACK STEEL INDUSTRIES PRIVATE LIMITED**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Power Pack Steel Industries Private Limited PAN: AADCP3930E CIN: U02710CT2004PTC016815
2.	Address of the registered office	17/Q, Heavi Industrial Area hathkhaj Bhilai, Durg, Chattisgarh, India, 491001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Dwivedi Bhavan, Kurud Road, Saraswati Shishu Mandir, Kurud Village, Bhilai, Durg, Chattisgarh, 490026
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Quantity – N/A Value – Rs. 14,04,680/-
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors URL:	Further Details are available in the Detailed EOI by E-mail: cirp.powerpacksteel@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Minimum Net worth as on March 31, 2026 – Rs. 25 Lakhs Refundable EMD of Rs. 5 Lakhs
10.	Last date for receipt of expression of interest	Original -09-August-2026 Revised –11-September-2026
11.	Date of issue of provisional list of prospective resolution applicants	Original -11-August-2026 Revised –13- September-2026
12.	Last date for submission of objections to provisional list	Original -16- August -2026 Revised –18- September-2026
13.	Date of issue of final list of prospective resolution applicants	Original -18- August -2026 Revised – 21-September-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Original -23- August -2026 Revised – 23-September-2026
15.	Last date for submission of resolution plans	Original -23- September-2026 Revised –23-October-2026
16.	Process email id to submit Expression of Interest	cirp.powerpacksteel@gmail.com
17.	(Details of the corporate debtor's registration status as MSME)	Not Applicable

Sd/-

IP Deepak Kumar Jain

Resolution Professional of

M/s POWER PACK STEEL INDUSTRIES PRIVATE LIMITED**Regn. No. IBB/IPA-001/IP-P-02284/2020-21/13507**

Date: 28.08.2026

Place: Raipur